NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No. 306/KB/2017 C.P.No. 702/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company		Reward Advisory Services Pvt Ltd and Ors with Trinetra Co. Pvt Ltd.		
Under Section		391 (2) 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2-	MR: N. DASGI MR. D.N. DE MR. J. PATI MS TIAIN Dy Die	NAUK, P.C.S.	For Retitioner 0(0 RD (MEA)	29.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioners made a request for adjournment. Prayer is allowed.

List on 17/01/2018.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)